

(a) whether it is a fact that in several States one-fourth, one-third and half the portion of the total yield of crop is taken away from the farmers; and

(b) if so, whether Government propose to enact any model bye-laws prescribing the limit of the yield to be taken from the farmers with a view to implement the national policy regarding promotion of agriculture and to save the farmers from exploitation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) and (b) The National Policy is that the rent payable by the tenant including the sharecropper may be fixed between 20 and 25 percent of the gross produce. Rents payable by the tenants including sharecroppers have been fixed as not exceeding 25% of the gross produce in all States except in Andhra Pradesh (Andhra Area), Haryana and Punjab. The consensus of the Revenue Ministers Conference held in May, 1985 was that these States may bring it down to the recommended level.

The question of making model bye-laws for this purpose does not arise.

Pending Claims of Crop Insurance in Andhra Pradesh

4270. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the total number of claims under the Crop Insurance Scheme pending in each State, particularly in Andhra Pradesh;

(b) the total amount of the claims, pending State-wise;

(c) whether the number of such claims and the amounts therefor is the highest in Andhra Pradesh; and

(d) if so, the steps taken by Union Government to provide necessary funds to the State of Andhra Pradesh to enable it to make necessary payments to the farmers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). No claims under Crop Insurance Scheme are pending in any State for Kharif 1985 and Rabi 1985-86 except in Bihar in respect of which the yield data for Rabi claims have not yet been received. For business done during 1986 season no yield data have yet been received from the States and as such no claims have become payable. Claims so far paid in various States are given in Statement below.

(c) No, Sir.

(d) Does not arise.

Statement

Pending Claims of Crop Insurance Scheme in Andhra Pradesh

(Rs. in lakhs)

Sl. No.	Name of State/V.T.	Claims paid during Kharif 1985 season	Claims paid during Rabi 1985-86	Claims paid during Kharif 86
1	2	3	4	5
1.	Andhra Pradesh	310.83	68.67	No claims have yet been paid as yield data from States have not so far

1	2	3	4	5
2.	Bihar	1.23	Yield data not yet received.	
3.	Gujarat	5355.27	26.45	
4.	Karnataka	287.51	29.79	
5	Kerala	37.90	1.24	
6.	Madhya Pradesh	21.59	14.27	
7.	Maharashtra	1978.14	88.60	
8.	Orissa	8.05	4.14	
9.	Rajasthan	—	13.09	
10.	Tamil Nadu	56.40	23.72	
11.	Tripura	—	3.92	
12.	Uttar Pradesh	9.95	7.47	
13.	West Bengal	23.31	13.03	
14.	Pondicherry	2.94	—	
TOTAL :		8093.12	294.39	

Setting up of Steel Plants

4271. SHRI ATISH CHANDRA SINHA : Will the Minister of STEEL AND MINES be pleased to state ;

(a) whether any policy decision has been recently taken in regard to setting up of further integrated steel plants in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b). Due to the overall constraints on resources, Government do not propose to set up any new integrated steel plant in the country in the foreseeable future.

Memorandum Against Alleged Corrupt Practices in Paradip Phosphates Ltd., Orissa

4272. PROF. MADHU DANDAVATE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Paradip Phosphate Employees Union (INTUC) had submitted a memorandum to the Prime Minister on 25 September, 1986 alleging certain corrupt practices in the Paradip Phosphate Ltd., Orissa; and

(b) if so, what action has been taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) Yes, sir.

(b) Comments of the Management of Paradeep Phosphate Limited were called for, which have been received and are under examination.

Space for Bank in 4-Storeyed Commercial Complex at Sheikh Sarai Phase-II, New Delhi

4273. SHRI S. S. BHOYE : Will the Minister of URBAN DEVELOPMENT